

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3518
ANSWERED ON:19.03.2013
RESERVATION IN AGRICULTURAL UNIVERSITIES
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the reservation policy is applicable in the Agriculture Universities and Agriculture Research Institutions; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): The State Agricultural Universities (SAUs) are governed by the statutes of the respective State Governments and the Central Government have no direct role in their recruitment policies.

However, as far as the Research Institutions of the Indian Council of Agricultural Research (ICAR) are concerned, Government orders on reservation are applicable in respect of positions in the scientific category at the entry-level only i.e. the lowest rung in Group 'A' service (UGC pay package: Payband 3 Rs.15600-39100+Research Grade Pay Rs.6000). All other senior scientific positions have been exempted from the purview of Reservations Orders in terms of the DoP&T OM dated 23.6.1975.